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O.A. 109/95

In The Central Administrative Tribunal
ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No. of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
<p>Registrar 20.9.2000</p> <p>NO D.B. available today Adjourned to 16.11.2000</p> <p>Registrar</p>	<p>11-4-2000</p> <p>Honible Mr. Rafiq Uddin I-M Honible Mr. S. Biswas A-M.</p> <p>Due to reference, adjourned to 20-9-2000 for hearing</p> <p>B.O. e</p>

(2)

OA No. 109/95

16-11-2000

Hon. Mr. Rafiquddin, J.M.
Hon. Mr. S. Biswas, J.M.

None for the applicant
Sri Amit Shalakar, counsel
for the respondents.

2. An application has been
moved by the learned counsel
for the respondents for
dismissal of the OA as
abated as the applicant
has expired on 17-6-2000
and no substitution
has been made within
the statutory period.
This OA is dismissed as
abated.

[Signature]

[Signature]
A.M.

[Signature]
J.M.